

## Annexure-7

Laxmi Oil &amp; Vanaspati Private Limited

Date of Commencement of CIRP: 12.12.2025

## List of Operational Creditors (Government Dues)

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any
		Amount Claimed		Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party	% of Voting share in COC					
		Date of receipt	Amount Claimed											
1	EPFO, Regional Office, Kanpur	14.01.2026	41,76,845.00	41,76,845.00	Operational Creditor	NA		NA	NA	NA				
2	State Tax Department, Sector-10, Lakhanpur, Kanpur	10.02.2026	14,54,56,387.00		Operational Creditor	NA		NA	NA	NA		14,54,56,387.00	Under verification due to claims from different jurisdictions of the similar department	
3	State Tax Department, Sector-1, Kanpur Dehat	02.02.2026	42,11,03,011.81		Operational Creditor	NA		NA	NA	NA		42,11,03,011.81	Under verification due to claims from different jurisdictions of the similar department	
<b>Total</b>			<b>57,07,36,243.81</b>	<b>41,76,845.00</b>								<b>56,65,59,398.81</b>		